

| Annexure–8 | | | | | | | | | | | | | | |
|--|---------------------------------|------------------|----------------|---------------------------|-----------------|--|-----------------------------|------------------------|--------------------------|-------------------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: Timblo Drydocks Private | | | | | | Date of commencement of CIRP: 28/03/2024 | | | | List of creditors as on: 07/01/2025 | | | | |
| List of Other creditors (other than financial and operational creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in Rs) | |
| Sl. No | Name of creditor | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Express Machine and Scaffolding | 13.05.2024 | 93,35,994 | 93,35,994.00 | Unsecured | 0% | 0% | No | NA | NA | NA | 0.00 | 0.00 | NA |
| Total | | | 93,35,994 | 93,35,994.00 | | | | | | | | 0.00 | 0.00 | |